(13)

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/1½ /2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/112/(IB)/2017

NAME OF THE PETITIONERS

: HANSEL & GRETEL KIDS ACTIVITY CENTRE LTD

NAME OF THE RESPONDENT

: ROC CHENNAI

UNDER SECTION

: 252(3)

S.No.	Name (in Capital)	Represented by	Signature
1.	SANKAR VARADARASAN G P.M. VASSACA	COUNSEL FOR .	P.M.Vahil

ORDER

Counsel for petitioner present and prayed time for making submissions. Representative of the ROC present and stated that he has already filed a report. Counsel for petitioner stated that she has received the report of the ROC. Time extended at request for hearing submissions by both the sides. Put up on 16.11.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy Member (Judicial)